

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 118**

**IA(IBC)(LIQ.)/ 8(CH)2024, IA(I.B.C)/573 (CH) 2023,**  
**IA(I.B.C)/572 (CH) 2023**  
**In**  
**C.P. (IB)/70(CH)2021**  
**(Admitted)**

**IN THE MATTER OF:**

**RR Kabel Limited**

**... Petitioner-Operational Creditor**

**Versus**

**Govind Electrica Private limited**

**... Respondent-Corporate Debtor**

**Under Section: 9, 19(2), 43(1) r/w Sec 44 (1), 33(1) of IBC 2016**

**Order delivered on 09.04.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 14.05.2024.

**Sd/-**

**Court Officer**